

GOVERNMENT OF INDIA
DEPARTMENT OF ATOMIC ENERGY
LOK SABHA
UNSTARRED QUESTION NO.1624
TO BE ANSWERED ON 09.12.2015

FOREIGN INVESTMENT IN NUCLEAR PLANTS

1624. DR. A. SAMPATH:
SHRI S.R. VIJAYAKUMAR:

Will the PRIME MINISTER be pleased to state:

- (a) whether one of the highlights of the nuclear deal in 2005 was to attract massive foreign investment in nuclear power plants in the country;
- (b) if so, the details thereof;
- (c) whether the desired level of investment has been made by the countries like USA, France, Japan and Russia in the nuclear power plants of the country;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (DR.JITENDRA SINGH):

- (a)&(b) No, Sir. India US Agreement for co-operation concerning peaceful uses of nuclear energy, signed in October 2008 envisaged setting up of nuclear power reactors with international collaboration, thereby helping us in moving closer to our target of 63,000 MW of nuclear power generation by 2032.
- (c)&(d) Discussions on techno-commercial aspects on setting up large capacity Light Water Reactors (LWRs) in the country have been taken up with M/s AREVA of France, M/s Westinghouse Electric Company and GE Hitachi Nuclear Energy of USA. The Government, in March, 2013, has accorded administrative approval and financial sanction for setting up of Kudankulam Units 3 and 4, with technical cooperation with Russia, at Kudankulam in Tamil Nadu. No agreement has been reached with Japan.
- (e) Does not arise in view of (c) & (d) above
